



NATIONAL COMPANY LAW APPELLATE TRIBUNAL
2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 04.09.2024

NOTICE

Please take notice that the following matter listed in the Court – III on 04.09.2024 will not be taken up. The next date of hearing will be notified later.

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|--------|--|---|------------------------------|--|
| 1. | Comp. App. (AT) (Ins) No. 1305 of 2022 & I.A. No. 4028, 4639 of 2022 | EBPL Ventures Pvt. Ltd Vs. Adani Tracks Management Services Pvt. Ltd. (for Sarguja Rail Corridor Pvt. Ltd.) | Prachi Johri Ankit Sareen | Akanksha Kaul Adit Khurana Aman Sahani |

By order of Hon'ble Chairperson
-Sd/-
Registrar (I/c)